



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 061/70/2020

Tuesday, this the 26<sup>th</sup> day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Gopal Krishan Age 54 years, S/o Late Sh. Hans Raj Gupta,  
R/o H. No. 2-B, Sector 1B, East Extension Trikuta Nagar,  
Jammu

.....Applicant

(Advocate: Mr. Abhinav Sharma)

Versus

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary, Housing & Urban Development Department, Civil Secretariat, Jammu/Srinagar.
2. Jammu Municipal corporation through its Commissioner, Town Hall, Jammu.
3. Secretary, Jammu Municipal Corporation, Town Hall, Jammu.
4. Joint Commissioner Administration, Jammu Municipal Corporation.

.....Respondents

(Advocate: Mr. Sudesh Magotra, DAG for respt. No. 1  
Mr. Rajnish Raina for respts. No. 2-4)

**O R D E R**

**Dr. Bhagwan Sahai, Member (A):**

1. Applicant's counsel seeks to withdraw the present OA with liberty to approach the appropriate forum for redressal of his grievance.
2. In view of this submission, OA is dismissed as withdrawn with liberty as prayed for.

**( Rakesh Sagar Jain )**

**Member (J)**

**ND\***

**( Dr. Bhagwan Sahai )**

**Member (A)**